

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 102
CP-59/241-242/ND/2024

IN THE MATTER OF:
M/s. Kuldeepak Mittal

...APPLICANT

Vs.

Harvest Gobal (SSP) Private Limited

...RESPONDENT

Section
U/s 241-242

Order delivered on 22.03.2024
(Hearing through VC & Physical Mode)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant/Petitioner

:Adv. Kartik Snadal, Adv. Raveena
Dewan, Adv. Abhishek Mishra, Adv.
Ishika Singh.

For the Respondent

:

ORDER

This is a petition filed under Section 241-242 of Companies Act, 2013. Ld. Counsel on behalf of the Petitioner is present and sought time to argue the matter. List the matter on **02.05.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)